**NATIONAL COMPANY LAW TRIBUNAL**
**CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No. 40/Chd/Hry/2018**

**In the matter of:**

M/s Nice Projects Pvt. Ltd. …Operational Creditor-Applicant

Versus

M/s Nayati Healthcare &
Research Pvt. Ltd. …Corporate Debtor

Present: None.

The Hon'ble Member(Judicial) is on official tour, hence the matter is adjourned to 27.02.2018.

Sd/-
Bench Officer.

February 22, 2018
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